NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|-----------------|---|
| CP 56/16 | TP 48/17 | Hearing | 433(e) / 433(f) | Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd. |

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Counsel for petitioner is present. Junior counsel of Shri C.K. Nanda Kumar undertakes to file vakalat for respondents. For vakalat and objections list it on 31.05.2017.

MEMBER (J)

MEMBER (T)